from 6 States, *viz*. Maharashtra, Kerala, Bihar, Jammu & Kashmir, Uttrakhand and West Bengal. RAY and ILCS are demand-driven schemes and implementation of RAY is also dependent on reforms. Government of India and the States are in continuous dialogue to facilitate quicker implementation of these Schemes.

As regards other Schemes for which budget is released by the Ministry, there has been no obstacle for release of funds due to non-receipt of Utilisation Certificates.

The Ministry is regularly communicating with the concerned States/UTs for furnishing the Utilisation Certificates against the funds released to them, for speedy execution of the Scheme as non receipt of UCs lead to suboptimal achievement of targets.

Real Estate (Regulation and Development) Act

3669. DR. PRABHAKAR KORE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Centre has prepared a Draft Real Estate (Regulation and Development) Act;
- (b) if so, whether Government proposes to introduce a bill before the Parliament in this session;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) With a view to protecting consumer interest on the one hand and to facilitate smooth and speedy urban construction on the other; Ministry of Housing & Urban Poverty Alleviation has prepared a draft bill titled Real Estate (Regulation and Development) Act 201

(b) to (d) The draft cabinet note has been circulated to all concerned Central Government Departments/Ministries and draft Bill has also been forwarded to State Governments for comments. Recently, a meeting with the State Ministers dealing with the subject has been held. Based on all inputs so gathered, the bill would undergo modifications before it could be sent for approval of the Cabinet. After completing the process, the Government shall introduce the Bill in the Parliament.

Population living in slums

3670. SHRI HUSAIN DALWAI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state: